

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 201 of 2021

IN THE MATTER OF:

Mathuraprasad C Pandey & Ors.

...Appellants

Versus

Parthiv Parikh

RP for M/s. M.V. Omni Projects (India) Ltd. & Anr.

...Respondents

Present:

**For Appellants: Mr. Abhijeet Sinha, Ms. Aastha Mehta, Mr. Ravi Pahwa
and Ms. Helly Parikh, Advocates.**

For Respondents:

ORDER
(Through Virtual Mode)

23.03.2021: Shri Abhijeet Sinha, learned counsel representing the Appellant submits that two recent judgments have been pronounced by the Hon'ble Apex Court which deal with the issue raised in this appeal. He may file a compilation of such judgments within three days.

Post the matter 'for admission (fresh case)' on **6th April, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc